

Ma CHAIRMAN: Don't make a *speech*. Put a question.

SHRI JASWANT SINGH: So that it could be easily understood. A Member is paid also a first class fare in addition to the utilisation of the pass. I would like to ask the hon. Minister, if for an ordinary train journey a Member is paid extra, what the difficulty is in paying at least that much to the Member if he chooses to travel by air.

SHRI SATYA NARAYAN SINHA: What is the extra I ce stand. He gets the rail fare for his rail journey. What Js the extra?

MR. CHAIRMAN: He can discuss all that in the Committee.

REGISTRATION OF ESTATE LABOURERS OF INDIAN ORIGIN IN CEYLON AS IMMIGRANT LABOUR

•442. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a press report to the effect that the Government of Ceylon have issued a directive that the "Stateless" workers of Indian origin in Ceylon should sign a declaration, that they are "immigrant labour" if they wish to join the Employees' Provident Fund Scheme; and

(b) if so, what is Government's attitude in this regard?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) Yes. The press report in question was however incorrect and the daily newspaper which originally published it later issued a contradiction.

(b) The question does not arise.

देश के विकास कार्यों के पूर्ण होने के परिणामस्वरूप बेकारी

*४४३ श्री नवाबसिंह चौहान : क्या अन्न तथा सेवा नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय रोजगार समिति ने देश के विकास-कार्यों के पूर्ण होने पर उनसे निकले कर्मचारियों की बेकारी के प्रश्न पर विचार किया है; और

(ख) यदि 'हां' तो सरकार ने इस मामले में क्या फ़ैसला किया है ?

[UNEMPLOYMENT AS A RESULT OF COMPLETION OF DEVELOPMENT WORKS OF THE COUNTRY

•443. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Central Committee on Employment has considered the question of unemployment of workers who would be discharged after the completion of the development works in the country; and

(b) if so, what decision Government have taken in the matter?]

अन्न उपमंत्री (श्री आबिद अली) :
(क) जी हां ।

(ख) ऐसे कर्मचारियों की मदद के लिये केन्द्रीय और राज्य सरकारों ने खास केन्द्र खोले हैं ।

[THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Yes.

(b) Central and State Co-ordinating Units have already been set up to assist the surplus workers for the construction projects in finding alternative employment.]

श्री नवाबसिंह चौहान : राज्य सरकारों के बड़े-बड़े कारखाने इत्यादि बन रहे हैं,

tC 3 English translation.